

(b) if so, what are the proposals to accommodate the people living in that area?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) Yes, Sir.

(b) The land which has been taken over for the development of Meenam-bakkam airport belongs to the Military authorities except for about 4 acres which belongs to private parties. It is understood that this land is neither cultivated nor used for residential purposes.

National Water Supply and Sanitation Programme in Kerala

3221. Shri Ravindra Varma: Will the Minister of Health be pleased to state:

(a) the number of Urban water supply and sanitation schemes for which Kerala Government sought assistance under the National Water Supply and Sanitation Programme between 1954 and 1957, 1957 and 1960, and 1960 to 1962;

(b) the number of Rural Water Supply and Sanitation Schemes for which Kerala Government sought assistance under the National Water Supply and Sanitation Programme between 1954 and 1957; 1957 and 1960; and 1960 to 1962; and

(c) the amount of financial assistance that has been received by Kerala Government under the National Water Supply and Sanitation Programme for projects referred to in (a) and (b) above?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). A statement containing the necessary information is laid on the Table of the House. [See Appendix IV, annexure No. 43].

(c) An amount of Rs. 361.99 lakhs as loan for urban and Rs. 36.61 lakhs as grant for rural water supply and sanitation schemes under the National Water Supply and Sanitation Programme has been given to the Government of Kerala.

Safdarjang Hospital, New Delhi

3222. Shri Ravindra Varma: Will the Minister of Health be pleased to state:

(a) whether Government have any plans to convert the Physiotherapy Unit at the Safdarjang Hospital into a fullfledged Rehabilitation Centre with Department of Physiotherapy, Occupational therapy and Prostheses;

(b) if so, by which year these plans are likely to be implemented; and

(c) whether Government intend to put up additional buildings to house the Rehabilitation Centre and to acquire the necessary equipment?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). A proposal has just been received. It is being examined.

Plant Protection Measure for Rajasthan

3223. Shri Tan Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) what plant protection measures are being undertaken in the Third Five Year Plan period for Rajasthan; and

(b) the progress made so far?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) During the Third Five Year Plan, plant protection measures are being taken against a number of pests and diseases like locusts, grass hoppers, mildew of cumin, diseases of citrus, field rats, white ants etc. The State Government propose to cover 10 per cent. of the total cultivated area in the State by 1965-66.

(b) Progress made under the Plant Protection Schemes upto the end of 1961-62 is as below:—

(i) Areas dusted or sprayed against various insect pests and diseases—16 lakh acres. (Approx.)

(ii) Areas cleared of locust noppes—5,50,000 acres.

(iii) Seeds treated—1,07,507 maunds.

राजस्थान नहर योजना

३२२४. श्री तन.सिंह क्या सिंचाई और बिद्युत् मंत्री यह बताने की कृपा करेंगे कि

(क) प्रथम, द्वितीय और तृतीय पंच वर्षीय योजनाओं के अन्तर्गत राजस्थान नहर योजना से सिंचाई के क्या लक्ष्य निर्धारित किये गये थे ;

(ख) इनमें से कौन-कौन से लक्ष्य किस वर्ष पूरे नहीं हो पाये और उनका क्या कारण था ;

(ग) ये अचूरे लक्ष्य कितने असें बाद पूरे किये गये ; और

(घ) उपरोक्त कारणों के निराकरण का भविष्य में क्या प्रबन्ध किया गया है ?

सिंचाई और बिद्युत् मंत्रालय में राज्य-मंत्री (श्री अ.जगेलन) : (क) दूसरी पंचसाला योजना के असें में राजस्थान नहर परियोजना के सिंचाई का कार्यक्रम नहीं बनाया गया था । तीसरी योजना के असें के लिये शुरू में बनाये गये साल-वार लक्ष्य बाद के परिवर्तित लक्ष्य इस प्रकार हैं :

साल	पहिले-पहिले बांधे गये लक्ष्य	परिवर्तित लक्ष्य
१९६१-६२	१.५०	०.०३
१९६२-६३	२.१०	०.५१
१९६३-६४	३.०७५	१.६२६
१९६४-६५	४.४४४	२.६१५
१९६५-६६	६.११६	३.३१६

(अंक लाख एकड़ों में हैं)

(ख) तथा (ग). गोकि शुरू में बांधा गया निशाना १,५०,००० एकड़ का था, लेकिन १९६१ के दौरान ३,००० एकड़ भूमि ही सिंची । शुरू में निशाना बनाते वक्त ह्याव था कि परियोजना का काम १९५७ में चालू हो जायगा, जबकि, असल में, काम १९५८ में ही शुरू हुआ । अगला साल, तजर्बाकार तकनीकी कर्मचारियों की भर्ती, विदेशी मुद्रा की प्राप्ति, अस्तर लगाने के विवरणों की छांट, जरूरी इमारती सामान का जुटाव, और निर्माण के काम के लिये पानी का अभाव जैसी समस्याओं को दूर करने में लग गया ।

(घ) संबद्ध अधिकारी इस समस्या पर बराबर सोच-विचार कर रहे हैं और स्थिति पर बराबर निगाह रखे हुए हैं ताकि सिंचाई के परिवर्तित लक्ष्यों पर, जहाँ तक हो सके कायम रहा जाये ।

Departmental Competitive Examinations in S.E. Railway

3225. { Shri Subodh Hansda:
Shri S. C. Samanta;

Will the Minister of Railways be pleased to state:

(a) how many departmental competitive examinations were held in 1961-62 to fill up the reserved vacancies for Scheduled Castes and Scheduled Tribes in different categories of services in Ticket Checking Staff in South Eastern Railway;

(b) how many candidates appeared on different occasions;

(c) how many of them were declared suitable;

(d) how many were declared unsuitable; and

(e) in what respect they were declared unsuitable?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) One.

(b) Four.